

Annexure-5

**Name of the Corporate Debtor: Essar Power (Jharkhand) Limited; Date of Commencement of Liquidation: January 03, 2020;
List of Stakeholders as on: January 03, 2020 updated upto June 30, 2021**

List of Operational Creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Income Tax	Central	Office of the ACIT - 6(2)(2)	25/10/2018	83,32,730	83,32,730	Demand under IT Act	No	Yes	0.01%	-	-	-	-	
2	The Assistant Commissioner of CGST & CX, Ranchi North Division, Ranchi	Central	Assistant Commissioner of CGST & CX	21/01/2020	11,02,82,49,975	3,88,98,18,720	Duty Forgone	No	Yes	5.05%	-	-	-	7,13,84,31,255	
3	Deputy Commissioner of Customs, JNCH	Central	Deputy Commissioner of Customs, JNCH	24/01/2020	52,61,52,877	52,61,52,877	Duty Demand due to default in Fulfilment of export obligations	No	Yes	0.68%	-	-	-	-	
4	Kolkata Port Trust	Central	Kolkata Port Trust	13/02/2020	2,49,90,23,647	2,49,90,23,647	Port Dues	Under Dispute	Under Dispute	3.25%	-	-	-	-	
5	Deputy Commissioner of State Taxes, Palamu Circle	State	Deputy Commissioner of State Taxes, Palamu Circle	19/03/2021	24,84,140	-	Electricity Dues	No	Yes	-	-	-	-	24,84,140	